

were solemnised on large scale in 4-5 districts of Rajasthan, viz Jaipur, Swal Madhopur, Bharatpur etc. but no arrests have been made in this regard so far. On the one hand, a summit of the Heads of the States is being held on child welfare and on the other hand, child marriages are taking place in our country.

I think it is the responsibility of the Union Government to prevent child marriages under the Sharda Act. Today, children of the group of 4-5 years are being married. Government must take steps to arouse public awareness against this evil practice.

[English]

SHRI GOVINDA CHANDRA MUNDA (Keonjhar) : Mr. Deputy Speaker, Sir, I am raising an important issue relating to my constituency, Keonjhar. We have been demanding for the setting up of a DET divisional headquarters in the district. It has been a popular demand of the Orissa State in general and Keonjhar in particular. But we do not know understand why the Government of India has not set up the DET office in the district.

It has already been unanimously passed some time ago. All the Members of Parliament have supported this issue because Keonjhar is a border district of Bihar. It is also an industrial district as well as a mineral development area. It is just two hundred kilometers from Dhenkanal, Baleswar, Baripada, Rurkela and Sambalpur. It is in the centre of these places. Therefore, I have always been demanding to set up a BET office in Keonjhar District Headquarters to develop that area. It can be done easily for good industrial performance.

Therefore, Sir, I earnestly request the Telecommunication Department to look into this matter. Perhaps it has some lacunae, as there are some officers who are neglecting this issue. The General Manager, Telecommunication who is staying in Orissa for so long is not looking into this problem and neglecting the tribal areas....(Interruptions)

MR. DEPUTY-SPEAKER . Shri Dwaraka Nath Dasji, the subject which you wish to raise is listed for Calling Attention today. Therefore you will not be given a chance now as the answer will come to you.

[Translation]

PROF. RASA SINGH RAWAT (Ajmer) The telephone system in my constituency, Ajmer has virtually collapsed. There has been large scale digging for the past two months in the rural as well as urban areas under the aegis of Ajmer Telecommunication District and Beawar Telecommunication District in the name of laying new lines, connecting S.T.D. lines to electronic exchanges and also connecting 10 year old lines to crossbar system. Because of inexperienced officers, the entire telephone system has broken down. The Union Government should issue instructions to the concerned

authorities to set the entire system right in Ajmer, Beawar, Puehkar, Nasirabad and Kishanganj in order to provide relief to lakhs of subscribers.

SHRI KESARI LAL (Ghotampur) : Mr. Deputy Speaker, Sir, Kanpur Dehat, Fatehpur, Hamirpur and the Kanpur city are facing acute shortage of water due to fall in water table. The ponds and wells have dried up. People have to fetch water from far off places which is not fit for drinking as it contains worms. People are falling sick and there is no water for the livestock. These villages are located on the bank of river Yamuna. If drinking water arrangement is not made within 15 days, it may result in a crisis there. There is great resentment among the people there. It is my earnest request to the Government to make arrangement for the supply of water to the affected area.

SHRI PRABHU DAYAL KATHERIA (Ferozabad) : Mr. Deputy Speaker, Sir, I would like to draw your attention to an important problem. There has been acute shortage of drinking water in Western U.P. after independence. Chambal project was mooted during Shri Indira Gandhi's tenure and now it is 1995. Work on this project has not started so far. As far as I am concerned, it is the Congress Party which is holding the reins of power in the State, although the Samajwadi Party has formed the Government there. In Western U.P., there is acute shortage of drinking water both for human beings as well as cattle. After independence, there has not been any scarcity of water in the urban areas; it is the rural areas which are facing acute shortage of water. I would, therefore, request that the Chambal Project should be implemented at the earliest to solve the drinking water problem in the rural areas.

SHRI SHIVRAJ SINGH CHAUHAN (Vidisha) : When terrorism was at its peak in the Terai area of Nainital, a lone family had raised its voice against it and had paid a heavy price. Two members of the family and two family friends were murdered. Thereafter, on 7.2.1995, the head of the family and two body guards were murdered in broad daylight by the terrorists which has created a sensation and a fear psychosis in the entire area. The murderers of Pt. Guru Vachan Lal Sharma are affluent and influential persons and are roaming about freely because of the inaction of the police. The case is being investigated by the C.I.D. Branch of the police who are trying to hush up the case at the behest of the Chief Minister of the State. If no concrete action is taken in the case and justice is not done, terrorism may again raise its ugly head in the Terai region of Nainital. Besides, the incidence of terrorism is on the increase in U.P. it is surprising that the persons who were under detention before this murder have been let off.

I would, therefore, request the Government to order an inquiry by CID into the murders of Lala Guru Vachan Lal Sharma and his family members so that the murderers are punished. It would also help in curbing terrorism there.